

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 246**

**TO BE ANSWERED ON THE 24<sup>TH</sup> JULY, 2024/ SRAVANA 2, 1946 (SAKA)**

**TRAINING MECHANISM FOR POLICE OFFICIALS**

**246. SHRI BABUBHAI JESANGBHAI DESAI:  
DR. MEDHA VISHRAM KULKARNI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government has put in place any mandatory training mechanism for police officers for implementation of the new Bharatiya Nyaya Sanhita (BNS), Bharatiya Nagarik Suraksha Sanhita (BNSS) and Bhartiya Sakshya Adhinyam (BSA) replacing the Indian Penal Code (IPC);**

**(b) if so, the details of training programmes, including their scope, duration and number of officers trained till date; and**

**(c) if not, what steps are being taken to ensure that police officers are adequately trained to enforce the new laws?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) to (c): Following steps have been taken for imparting training to the various stakeholders for the implementation of the Bharatiya Nyaya Sanhita (BNS), 2023, the Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023 and the Bhartiya Sakshya Adhinyam (BSA), 2023:**

- i. Bureau of Police Research & Development (BPR&D) has developed and shared 13 training modules for capacity building of the stakeholders viz.,**

**police, prison, prosecutors, judicial officers, forensic experts and Central Police Organisations. It has adopted 'Training of Trainers' model to train Master Trainers from all States/ Union Territories through Central Academy for Police Training(CAPT), Bhopal and Central Detective Training Institutes (CDTIs) at Kolkata, Hyderabad, Chandigarh, Jaipur, Ghaziabad and Bengaluru. It has also conducted 274 training courses/webinars/seminars and imparted training to 43150 officers/personnel so far which also include master trainers. It has setup Control Room with a team of law & police officers to address queries and resolve issues raised by field functionaries in the implementation of new Criminal Laws. States/ Union Territories have also imparted training to 8,40,465 officials, including 8,16,146 police officers and personnel from prison, forensics, judicial and prosecution, in coordination with BPR&D.**

**ii. iGOT- Karmayogi Bharat portal is running three courses [Introduction to BNS, BNSS and BSA] for training of officials on the new criminal laws since 21<sup>st</sup> February, 2024. Overall status of these courses is as under:**

- Officials who have completed at least one course : 2,19,829,**
- Officials who have completed all three courses : 1,72,970**

**iii. Further, BPR&D has also uploaded 3 new courses on iGOT- Karmayogi Bharat portal [Overview on BNS, BNSS and BSA] for field practioners.**

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